



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

16 [ITA/12/2022](#)

THE COMMISSIONER OF INCOME TAX
AND ANR.

MR. S C KEYAL
MR H GUPTA

Versus

SHANKAR LALL GOENKA

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/2183/2025 CAVT. NO.030620/25,N B/O	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MR. R K MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN SC, PWD FOR CAVEATOR DY.S.G.I.
57	WP(C)/2190/2025 B/O	SHRI KISHORI SHAH Versus THE UNION OF INDIA AND ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	DY.S.G.I.
ADMISSION				
58	WP(C)/601/2025 FIXED	LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM MR. K BORUAH (R-5) MR. M ALAM(R-5) MS A DAS(R-5) MS. P BORAH(R-5)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE BUDI HABUNG]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	AB/951/2025 B/O	IMDADULLAH SAIKIA @ IMDADULLA SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MD A ISLAM MS TH A DEVI	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./2403/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
55	WITH Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
56	Bail Appln./800/2025 FIXED	MOFIDUL HAQUE @ MOHAMMAD MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
57	Bail Appln./880/2025 B/O	SHEHNAZ KHATOON @ SAHAJAHAN BEGUM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
58	Bail Appln./906/2025 WITH CASE RECORD (SCANNED COPY), FIXED	SAIKHONGAM HAKOIP Versus THE UNION OF INDIA	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	SC, NCB
59	Bail Appln./1047/2025 WITH OFFICE NOTE, FIXED	MANASHAB BISWAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
60	Bail Appln./1194/2025 WITH OFFICE NOTE, FIXED	MUZIBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. T HAZARIKA MR. I U CHOWDHURY	MR. B M CHOUDHURY(INFORMANT) MR. U CHOUDHURY(INFORMANT) K. SUMI (INFORMANT) PP, ASSAM
61	Bail Appln./1212/2025 BA 3701/2024(D/O), WITH CASE RECORD (SCANNED COPY), FIXED	BALBIR SINGH AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM

BAIL HEARING62 [AB/693/2025](#)WITH CASE RECORD (SCANNED
COPY), OFFICE NOTE, FIXED

REJAOWL KARIM @ REJAUL KARIM

Versus

THE STATE OF ASSAM AND ANR

MR. R C DAS

MR S HUSSAIN

A JUBARIA

MR. H RAHMAN

PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 3

[THIS BENCH WILL SIT AT 02:00 PM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL
SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/787/2017	RUKIA BEGUM LASKAR @ RUKIYA BEGUM Versus THE UNION OF INDIA and 4 ORS	MRM J QUADIR MR.S Y AHMED	GA, ASSAM ASSTT.S.G.I.
2 WP(C)/6305/2017	DHANANJOY SARKAR Versus THE UNION OF INDIA and 3 ORS.	MS.S NATH MR.S N DEV NATH	GA, ASSAM ASSTT.S.G.I.
3 WP(C)/707/2022 CAVT. NO.00502/022,	THE UNION OF INDIA AND 2 ORS. Versus KISHORE KUMAR SRIVASTAVA	MS. B SARMA	MR S CHOUDHURY FOR CAVEATOR
4 WP(C)/236/2024	BAHATAN NESSA Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 WP(C)/1359/2025 BY SLIP	JYOTSNA DAS Versus THE UNION OF INDIA AND 4 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
49 WP(C)/2177/2025 B/O	MOFAJJEL HUSSAIN ALIAS MOFARJEL ALI Versus THE UNION OF INDIA AND ORS	MR H R A CHOUDHURY MR. A M AHMED J M SULAIMAN B DAS MR. SAYED SALIM AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025
14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025

20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
31)	MS. R VERMA	28-04-2025	To	07-05-2025
32)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
33)	MR. A BISWAS	25-04-2025	To	25-04-2025
34)	MR A W AMAN	25-04-2025	To	25-04-2025
35)	MR. S CHETIA	28-04-2025	To	01-05-2025
36)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
37)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
38)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
39)	J SHARMA	25-04-2025	To	03-05-2025
40)	MR B P BORAH	28-04-2025	To	28-04-2025
41)	MR M Z AHMED	28-04-2025	To	29-04-2025
42)	MS B DUTTA	28-04-2025	To	29-04-2025
43)	MR. A M DUTTA	28-04-2025	To	29-04-2025
44)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday, 25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 04:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[THIS BENCH WILL SIT AT 04:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1068/2025 AT 4:15 PM, B/O, IN WP(C)/3913/2024 (D/O) in WP(C)/3913/2024	MD JAFAR ALI ALIAS ZAFAR ALI Versus THE UNION OF INDIA	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/2332/2024	MD. JAFAR ALI @ ZAFAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	MR J DAS	01-04-2025	To	02-05-2025
5)	MR A K DAS	08-04-2025	To	08-05-2025
6)	MR T C DAS	10-04-2025	To	01-05-2025
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[For Friday,25th April 2025]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

2	WP(C)/5356/2023 BY SLIP	GANESH PRASAD YADAV Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH	SC, F C I
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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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[For Friday,25th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
16 CRL.A(J)/74/2020 6 Y 9 M 0 D : (AT 10:30 AM)	BILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A TEWARI, AMICUS CURIAE	PP, ASSAM
ADMISSION			
17 Crl.A./134/2025 FIXED.	AHMED HUSSAIN Versus THE STATE OF ASSAM AND ANR	MS. SUMATI CHAKRABORTY	PP, ASSAM
WITH I.A.(Crl.)/374/2025 in Crl.A./134/2025	AHMED HUSSAIN Versus THE STATE OF ASSAM AND ANR	SUMATI CHAKRABORTY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[For Friday,25th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
25 WP(C)/2108/2025 AS FIRST ITEM, FIXED	MAJOR NIKLESH KUMAR LOHANI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	DY.S.G.I.
26 WP(C)/2110/2025 FIXED	REZIA KHATUN Versus THE STATE OF ASSAM AND ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
27 WP(C)/2182/2025 B/O	FORCE NO 072300907 JIYAU RAHMAN Versus THE UNION OF INDIA AND 3 ORS	K RAHMAN MR. SAIDUL ALOM	DY.S.G.I.
- FOR ORDERS -			
28 WP(C)/4190/2024 (FOR WITHDRAWAL), B/O	DR. HALIM REZA Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
37	Crl.Pet./409/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI TAPAN BORAH ALIAS TARKIK Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
38	WITH Bail Appln./823/2025	TAPAN BORAH @ TARKIK Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
39	WITH Bail Appln./1062/2025	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
40	Crl.Pet./475/2025 B/O	MS LEMBA ENTERPRISE AND ANR Versus M/S NORTHEAST COMMUNICATION PVT LTD AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY MR. R BARTHAKUR SAMRIDDHI SAIKIA	PP, ASSAM
41	Crl.Pet./476/2025 B/O	ABDULLAH AL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/614/2025 FIXED	MD ABDUL HAI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
<u>ORDERS</u>				
43	Crl.Pet./308/2025 B/O	HAZAT AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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32)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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34)	MR A W AMAN	25-04-2025	To	25-04-2025
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38)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
39)	J SHARMA	25-04-2025	To	03-05-2025
40)	MR B P BORAH	28-04-2025	To	28-04-2025
41)	MR M Z AHMED	28-04-2025	To	29-04-2025
42)	MS B DUTTA	28-04-2025	To	29-04-2025
43)	MR. A M DUTTA	28-04-2025	To	29-04-2025
44)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
42 WP(C)/2143/2025 FIXED	CHHAMARIA ANCHALIK JR COLLEGE Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, A S S E B SC, SEC. EDU.
43 WP(C)/2144/2025 FIXED	B. K. WAHED ALI H.S. SCHOOL Versus THE STATE OF ASSAM AND 4 OTHERS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, A S S E B SC, SEC. EDU.
44 WP(C)/2179/2025 B/O	HIRABATI BHAGAT Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MS F INTAZ MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM SC, BTC
45 WP(C)/2180/2025 B/O	ALL ASSAM QOUMI ISLAMIC MODERN MADRASSA TEACHER ASSOCIATION Versus THE UNION OF INDIA AND ORS	MR. A R BHUYAN MR S ABDULLAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
ADMISSION			
46 WP(C)/5119/2021 FIXED	DR. PARAMITA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU MR B P BORAH (R-5,6) MR P J DUTTA (R-5,6) A KHANDAKAR (R-5,6)
BAIL HEARING			
47 AB/743/2025 FIXED	REJUWAN AHMED Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
ORDERS			
48 CRP(IO)/123/2025 CAVT. NO.023520/25,N PART-HEARD, AT 10:30 A.M. (TOP OF THE LIST), FIXED	SRI BIRAJ MONI BORDOLOI Versus SRI SRI BATADRAVA THAN PARICALANA SAMITTEE	MR K K MAHANTA (Sr. Advocate) MR. R GOSWAMI MR. J DEKA MR. K M MAHANTA MS N BEGUM MR P J PATAR MR S GAUTAM	MR. K N CHOUDHURY MR. R J DAS N GAUTAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
51 MACApp./137/2025 FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA MR S DUTTA	
WITH I.A.(Civil)/1176/2025 in MACApp./137/2025	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA MR S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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[For Friday,25th April 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./999/2025 BA 1458/2024 (D/O), WITH CASE RECORD (SCANNED COPY), FIXED	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./1199/2025 BA 618/2024 (D/O), OFFICE NOTE, FIXED	DEBAJIT SAHA Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
<u>BAIL HEARING</u>				
6	AB/533/2025 AB 478/2025 (D/O), WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
43 WP(C)/571/2025 FIXED	SHRI PRAHLAD SHARMA SHASRTRI, Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, CGST DR. B N GOGOI DY.S.G.I.
44 WP(C)/2107/2025 FIXED	KAMAL SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
45 WP(C)/2188/2025 B/O	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
46 WP(C)/2189/2025 B/O	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND ORS	MR. T DEURI MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
47 WP(C)/2191/2025 B/O	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS	GA, ASSAM SC, REVENUE
48 WP(C)/2194/2025 B/O	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
49 WP(C)/2195/2025 B/O	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND ORS	MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
50 WP(C)/2197/2025 B/O	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
51 WP(C)/2198/2025 B/O	RINKU DAS Versus THE STATE OF ASSAM AND ORS	MR. M J BHATTACHARYYA MS A DAS U BHARADWAJ	GA, ASSAM SC, REVENUE
52 WP(C)/2201/2025 B/O	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS	GA, ASSAM SC, REVENUE

ADMISSION

53	WP(C)/8041/2022 PART-HEARD, FIXED	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI MR. A PHUKAN SC, JUDICIAL DEPARTMENT DY.S.G.I. SC, FINANCE
54	WP(C)/1010/2019 FIXED	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
55	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
56	WP(C)/3326/2024 FIXED	NABAJYOTI NAGAR KHOWA PANI JUGAN AACHONE PARICHALANA SAMITTEE Versus THE STATE OF ASSAM AND 10 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM MR. P J SAIKIA, SR. ADV (R9, 10, 11) MR. P BORDOLOI (R9, 10, 11) SC, P H E
57	WITH WP(C)/4775/2024	MOON MOON SARMAH DOWERAH Versus THE STATE OF ASSAM AND 11 ORS	MR N SARMA MS. S KAKATI	GA, ASSAM MR. P J SAIKIA, SR. ADV(R- 9,10,11) MR. P BORDOLOI (R- 9,10,11) SC, P H E
58	WP(C)/6944/2024 FIXED	DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI MR A K SHARMA (For R/P no.11(A) to 11 (E), DY.S.G.I. SC, AEGCL
59	WP(C)/1039/2025 WITH OFFICE NOTE, FIXED	KRISHAK UNNAYAN SAMITY, TULSIBARI Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
60	WP(C)/1312/2025 FIXED	KRAZYTRIP Versus INDUSIND BANK LIMITED AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	A K GOGOI (R-1,2) A GOGOI(R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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32)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
33)	MR. A BISWAS	25-04-2025	To	25-04-2025
34)	MR A W AMAN	25-04-2025	To	25-04-2025
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38)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
39)	J SHARMA	25-04-2025	To	03-05-2025
40)	MR B P BORAH	28-04-2025	To	28-04-2025
41)	MR M Z AHMED	28-04-2025	To	29-04-2025
42)	MS B DUTTA	28-04-2025	To	29-04-2025
43)	MR. A M DUTTA	28-04-2025	To	29-04-2025
44)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 04:05 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
41	AB/397/2025 (AT 2:00 PM)	MD AKRAMUL ISLAM @ MANIK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM SC, NCB
<u>BAIL HEARING (BA)</u>				
42	Bail Appln./672/2025 WITH CASE RECORD (SCANNED COPY), FIXED	BISHNURAM BODO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
43	AB/2775/2024 WITH OFFICE NOTE, FIXED	BIJU RAY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/04/2025

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[For Friday,25th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./1191/2025 B/O	ASADUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./523/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BASTAB DEKA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN LEGAL AID COUNSEL	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
54	Bail Appln./661/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FAKRUL ALI Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
55	Bail Appln./1055/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
BAIL HEARING				
56	AB/869/2025 FIXED	PURABI PATHAK Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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[For Friday,25th April 2025]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

72	WP(C)/1642/2025 FIXED	M/S. RAINBOW CONSTRUCTION AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. B BORAH MR. M M ZAMAN	GA, ASSAM SC, GMC
73	WP(C)/1976/2025 FIXED	M/S MONSOON ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, GAD
74	WP(C)/2080/2025 FIXED	NALINI SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
75 WP(C)/1367/2024 FIXED	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
BAIL HEARING (BA)			
76 Bail Appln./624/2025 AT 2:00 P.M	AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
ORDERS			
77 I.A.(Civil)/1318/2025 (CONNECTED WITH ITEM NO. 31 IN THE DAILY LIST) in WP(C)/5229/2024	THE STATE OF ASSAM AND 3 ORS Versus KULA PRADIP BHATTACHARYYA	JR. GA, ASSAM	MR K P PATHAK MR B CHOUDHURY MR BHARGAV DAS MR. C PAUL
78 I.A.(Civil)/1321/2025 (CONNECTED WITH ITEM NO. 37 IN THE DAILY LIST) in WP(C)/5552/2024	THE STATE OF ASSAM AND 4 ORS Versus RITURAJ DOLEY	JR. GA, ASSAM	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH

LEAVE NOTE OF ADVOCATES FOR 25/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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12)	MRS. M A OZAH	21-04-2025	To	25-04-2025
13)	MR. O P BHATI	11-04-2025	To	03-05-2025

14)	MR B PATHAK	21-04-2025	To	01-05-2025
15)	R C SANCHATI	21-04-2025	To	05-05-2025
16)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
17)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
18)	MR J CHOPRA	30-04-2025	To	04-05-2025
19)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
20)	MR. S SARMA	21-04-2025	To	25-04-2025
21)	MR. A K JAIN	22-04-2025	To	30-04-2025
22)	MS J BEZBARUAH	24-04-2025	To	28-04-2025
23)	MR N C K HAZARIKA	24-04-2025	To	28-04-2025
24)	MR D C K HAZARIKA	24-04-2025	To	28-04-2025
25)	MR. L C DEY	24-04-2025	To	15-05-2025
26)	MS. S G BARUAH	23-04-2025	To	02-05-2025
27)	MR. P A AHMED	22-04-2025	To	03-05-2025
28)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
29)	MR D K BORDOLOI	25-04-2025	To	25-04-2025
30)	MR. R A MAZUMDER	23-04-2025	To	29-04-2025
31)	MS. R VERMA	28-04-2025	To	07-05-2025
32)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
33)	MR. A BISWAS	25-04-2025	To	25-04-2025
34)	MR A W AMAN	25-04-2025	To	25-04-2025
35)	MR. S CHETIA	28-04-2025	To	01-05-2025
36)	MS B CHOUDHURY	28-04-2025	To	29-04-2025
37)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
38)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
39)	J SHARMA	25-04-2025	To	03-05-2025
40)	MR B P BORAH	28-04-2025	To	28-04-2025
41)	MR M Z AHMED	28-04-2025	To	29-04-2025
42)	MS B DUTTA	28-04-2025	To	29-04-2025
43)	MR. A M DUTTA	28-04-2025	To	29-04-2025
44)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR FRIDAY, THE 25TH DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 3]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGEMENT

1. PIL 16/2023

SILEN VALLEY PEOPLES
WELFARE FORUM AND ANR
VERSUS
THE STATE OF AP AND 8 ORS

M HUSSAIN

MARTO KATO
DUGMAR KAMDUK
DUYU LAJI
KEEKELOYA
TAMO TAGGU
JARTUM GADI
PUNYO HARMING
JUMGE KARBAK
DSGI
GA(AP)
SC(LAND
MANAGEMENT)

WITH

I.A.(C) 80/2024
IN PIL 16/2023

THE BORDER ROADS
ORGANISATION AND ANR
VERSUS
THE STATE OF AP AND 8 ORS

DSGI

GA(AP)
A SHARMA



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR FRIDAY, THE 25TH DAY OF APRIL, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MRS. JUSTICE MARLI VANKUNG

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**JUDGMENT WILL BE DELIVERED BY HON'BLE MR. JUSTICE
ROBIN PHUKAN, SITTING SINGLY, AT THE PRINCIPAL SEAT]**

JUDGMENT

1. WA 15/2024

**C. ZANGHINGLOVA
VERSUS
MIZORAMRURAL BANK
AND ANR.**

MR. T LALNUNSIAMA
MS ANGELA ZOTHANSANGI
MR. J.H. RICKY
LALRUATFELA
MR. R. LALHMUNSIAMA
MS. LALHMANGAIHZUALI
MR. C. ROHRIATPUIA
MR. DAVID LALAWMPUIA
MS. LALRINZUALI

MR C ZORAMCHHANA
STANDING COUNSEL,
MRB



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 25TH DAY OF APRIL, 2025]

[AT 1:05 PM]

BEFORE

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 22]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

JUDGEMENT

- | | | | | |
|----|--------------------|--|--|--|
| 1. | REVIEW PET. 6/2024 | SHRI TSUMONGO OVUNG
Versus
WOKHA TOWN BAPTIST
CHURCH AND 5
ORS | C. T. JAMIR, SR. ADV
I IMCHEN
TOSHI JAMIR
KROVI TSUKRU
ALIBA OZUKUM
ASA RUTSA
NUNGSANG AIER
IMTILA PONGEN
JAWAMONG YADEN
O TEMJEN JAMIR | A. ZHIMOMI
LHOUSINO
VITO K SHOHE
G KAMEI
MANJONG
KONYAK
NEITSEIZONUO
SOLO |
| 2. | REVIEW PET.7/2024 | SHRI YANPANSAO
Versus
WOKHA TOWN BAPTIST
CHURCH AND 5
ORS | C. T. JAMIR, SR. ADV
I IMCHEN
TOSHI JAMIR
KROVI TSUKRU
ALIBA OZUKUM
ASA RUTSA
NUNGSANG AIER
IMTILA PONGEN
JAWAMONG YADEN
O TEMJEN JAMIR | A. ZHIMOMI
ESTHER
LHOUSINO
VITO K SHOHE
G KAMEI
MANJONG
KONYAK
NEITSEIZONUO
SOLO |
| 3. | REVIEW PET.8/2024 | SHRI MHONSAO NGULLIE
Versus
WOKHA TOWN BAPTIST
CHURCH AND 5
ORS | C. T. JAMIR, SR. ADV
I IMCHEN
TOSHI JAMIR
KROVI TSUKRU
ALIBA OZUKUM
ASA RUTSA
NUNGSANG AIER
IMTILA PONGEN
JAWAMONG YADEN
O TEMJEN JAMIR | A. ZHIMOMI
ESTHER
LHOUSINO
VITO K SHOHE
G KAMEI
MANJONG
KONYAK
NEITSEIZONUO
SOLO |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR FRIDAY, THE 25TH DAY OF APRIL, 2025]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

ORDERS

- | | | | |
|--|--|--|---|
| 1. I.A.(C) 92/2025
FIXED
IN ELECTION PET.
10/2024
WITH
ELECTION PET. 10/2024 | TABA TEDIR
VERSUS
TOKO TATUNG | TAR TORUM | DOGE LONA |
| | TABA TEDIR
VERSUS
TOKO TATUNG | KHOGEN BUI
T TORUM
PARSWAJYOTI
DAS NAIR
H RAHMAN
G ALAM | DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D |
| WITH
I.A.(C) 192/2024
IN ELECTION PET.
10/2024 | THE DEPUTY COMMISSIONER
CUM DISTRICT ELECTION
OFFICER
VERSUS
TABA TEDIR AND ANR | TETO TABA
D CHADA | TAR TORUM |
| WITH
I.A.(C) 241/2024
IN ELECTION PET.
10/2024 | TOKO TATUNG
VERSUS
TABA TEDIR | TOKGE DARIN | TAR TORUM |
| WITH
I.A.(C) 14/2025
IN ELECTION PET.
10/2024 | TOKO TATUNG
VERSUS
TABA TEDIR | DICKY PANGING | TAR TORUM |
| WITH
I.A.(C) 86/2025
IN ELECTION PET.
10/2024 | TOKO TATUNG
VERSUS
TABA TEDIR | DOGE LONA | TAR TORUM |